RTI DISCLOSURE BY REGISTRAR (VIGILANCE)

with regard to Disciplinary action

As on 02.05.2025

S.N.	Item	Details of disclosure	No. of
			Employees
1.11	against whom	(i) Disciplinary action pending for minor penalty or major penalty proceedings against:	
	disciplinary action has been	a) Delhi Higher Judicial Service officers	Nil
	proposed/taken	b) Delhi Judicial Service officers	Nil
	[Section 4 (2)]	c) Gazetted Officers of this Court	01
		d) Non-gazetted Officials of this Court	03
		(ii) Disciplinary action finalized for minor penalty or major penalty proceedings against:	
		a) Delhi Higher Judicial Service officers	02
		b) Delhi Judicial Service officers	03
		c) Gazetted Officers of this Court	03
		d) Non-gazetted Officials of this Court	08